

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir I beg to lay on the Table a copy (in English and Hindi) of the following papers, under clause (1) of article 151 of the Constitution:—

(i) Appropriation Accounts Union Government (Defence Services) for the year 1979-80 and the Commercial Appendix thereto. [Placed in Library. See No. LT-2435/81].

(ii) Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Defence Services). [Placed in Library. See No. LT-2433/81].

(iii) Report of the Comptroller and Auditor General of India for the year 1980, Union Government (Commercial)—Part IV. [Placed in Library. See No. LT-2434/81].

I. Report (1980) on the Working of the Deposit Insurance and Credit Guarantee Corporation and related papers

II. Notification of the Delhi Administration under Delhi Sales Tax Act, 1975

III. Notification of the Ministry of Finance under the Customs Act, 1962 and related papers

SHRI SAWAI SINGH SISODIA: Sir, I also beg to lay on the Table:—

A copy (in English and Hindi) of the Nineteenth Annual Report on the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended the 31st December, 1980, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT- 2411/81.].

II. A copy (in English and Hindi) of the Delhi Administration Notification No. F. 4(34)/80-Fin. (G), dated the 14th April, 1981, publishing certain corrections to Delhi Administration Notification dated the 4th December, 1980, under section 72 of the

Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2412/81].

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 301(E), dated the 21st April, 1981, under section 159 of the Customs Act, 1962, alongwith an Explanatory memorandum on the Notification. [Placed in Library. See No. LT-2453/81].

Notification of the Ministry of Finance (Department of Economic Affairs, Banking Division) . . .

SHRI SAWAI SINGH SISODIA: Sir, I beg to lay on the Table under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs, Banking Division) notifying Amendment to the Reserve Bank of India Employees' Provident Fund Regulations. [Placed in Library. See No. LT-2410/81].

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

PROF. HASHEEDUDDIN KHAN (NOMINATED): Sir I beg to lay on the Table a copy each in English and Hindi) of the following Reports of the Public Accounts Committee:—

(i) Thirty-seventh Report on Wasteful Expenditure on procurement of imported Aircraft spares and infructuous expenditure on procurement of defective ammunition (Ministry of Defence).

(ii) Forty-second Report on Unauthorised occupation of salt land-Bharpur Salt Works and Dry hydrated lime and clay pozzolana plants (Ministry of Industry and Ministry of Works and Housing).

(iii) Forty-Fourth Report on customs Receipts, Ministry of Finance (Department of Revenue).

SHRI N. K. P. SALVE (Maharashtra): The Minister of Aviation is going away. A very great injustice has been done. Please hear.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am just now in the midst of laying of papers. I am coming to you

SHRI N. K. P. SALVE: Let him not go away in the meanwhile.

SHRI N. K. P. SALVE: Let him not ARVIND GANESH KULKARNI): I am in the midst of this item. Prof. Rasheeduddin Khan has laid the reports. Shri Morarka.

REPORTS AND MINUTES OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-First Report of the Committee on Public Undertakings on Rashtriya Chemicals and Fertilizers Ltd. and Minutes of the sittings of the Committee relating thereto.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himachal Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Fourteenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Credit Facilities for Scheduled Castes and Scheduled Tribes.

(ii) Fifteenth Report on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Orissa.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Miss Khaparde, you wanted to say something.

श्रीमती सरोज खापड़े (महाराष्ट्र): उपसभापति महोदय, मैं आपके माध्यम से यहां जो मंत्री जी बैठे हुए हैं सिविल एक्विशन के, उनका ध्यान आकर्षित

करना चाहूंगी। आपने सुना होगा और अखबारों में पढ़ा होगा कि ज्यादा फिकली अगर देखा जाय तो नागपुर एक ऐसा शहर है जो इस देश का हृदय है, हार्ट है। नागपुर और दिल्ली के बीच जो हवाई जहाज चलता है, यह बोइंग ... (व्यवधान)

उपसभाध्यक्ष (श्री अरविन्द गणेश कुलकर्णी): यह एलाऊ नहीं है मैडम।

श्री एन० के० पी० साल्वे: आधा मिनट दे दीजिए। क्योंकि सांप गुजर जायेगा फिर लाठी मारने से क्या फायदा होगा।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Salve, I understand. Would you please listen to me? (Interruptions) Would you please listen to me, Miss Khaparde? The Chairman has already allowed Mr. Dhabe. I, in my authority, am allowing Miss Khaparde after Mr. Dhabe has made his Special Mention. Don't sneak in this subject just now, because this is being allowed by the Chairman. I thought you were going to say something else.

श्री एन० के० पी० साल्वे: बोलिए बोलिए।

उपासभाध्यक्ष (श्री गणेश कुलकर्णी): अभी नहीं अभी तो टाइम नहीं है।

Now, before I go to the next item ...

श्री एन० के० पी० साल्वे: स्पेशल पेंशन आपने एलाऊ किया है।

उपासभाध्यक्ष (श्री अरविन्द गणेश कुलकर्णी): स्पेशल पेंशन का प्रोसीजर